


OFFICIAL MEMORANDUM

Sub: PUBLIC SERVICES - APJMSS - Promotion to the post of Chief Administrative Officer (Category-1) from the post of Stenographer Grade-I (Category-4) - Objections, if any, of the certain staff members - Called for - Regarding.

With reference to the above subject, since the Roster Point now to be filled up in this turn for Promotion to the post of Chief Administrative Officer (Category-1) is 'SC' and as there is no SC candidate available in the cadre of Stenographer Grade-I (Category-4), the Roster Point relating to SC has to be carried forward, in terms of G.O.Ms.No.5 Social Welfare (SWROR-1) Dept., dated 14.02.2003, G.O.Ms.No.2 Social Welfare (SWROR-1) Dept., dated 09.01.2004 and G.O.Ms.No.76 LAW (L, LA & J-HOME-COURTS.A) Department Dated 15.05.2019. If any Stenographer Grade-I (Category-4) in this unit has any objection in this regard, they are directed to submit their objections within 10 days from this date to the undersigned.

Prl. District Court, Nellore
Dated 17.4.2021.


Principal District Judge,
Nellore. *N*

To

1. The System Officer, Principal District Court, Nellore with a direction to upload in the District Court Website.
2. The file/-

Dis No. 1707/2021
Dated 17.4.2021